



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-153/NCLAT/CHN BEN/2026

Dated: 03rd Sept 2026

NOTICE

Please take notice that the following matters of Chennai Bench will not be taken up on 07.09.2026. The next date of hearing in the matters will be notified later.

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 392/2026 For Exemption IA No. 1125/2026 For Stay IA No. 1126/2026	MP Developers and Constructions Pvt Ltd Vs CA Mahalingam Suresh Kumar, RP of Real Value Promoters Pvt Ltd & 7 Ors. WITH	Mr. Sunny Sheen Akkara	
2.	Comp App (AT) (CH) (Ins) No. 399/2026 For Stay IA No. 1140/2026 To dispense with IA No. 1141/2026 For Direction IA NO. 1142/2026	The English Electric Employees Welfare Association Vs CA Mahalingam Suresh Kumar, RP of Real Value Promoters Pvt Ltd & 7 Ors.	Ms. M Pushpavalli	

By order of Hon'ble Member (Judicial)

Chennai Bench

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